

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 244 of 2021**

**IN THE MATTER OF:**

**Deepak Santram Pathe & Ors.**

**...Appellants**

**Versus**

**R K Constro Prohects Pvt. Ltd.**

**(Through Liquidator, Neeraja Kartik) & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Ms. Zeba Khair, Advocate.**

**For Respondent: Mr. Sandeep Bajaj, Advocate for Respondent No. 2.**

**O R D E R**  
**(Virtual Mode)**

**31.03.2021** When the case was called out, Learned Counsel for the Appellant submits that two analogous Appeals i.e. Company Appeal (AT) (Insolvency) No. 241 of 2021 and Company Appeal (AT) (Insolvency) No. 242 of 2021 were listed before Bench No. 2.

Under the circumstance, let this Appeal go out of our list. Registry is directed to place the matter before the Hon'ble Acting Chairperson for obtaining necessary directions for listing this Appeal before appropriate Bench.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**